Migrant Labour in Assam

8900. SHRI BHADRESHWAR TANTI: Will the Minister of LABOUR be pleased to state:

- (a) the total number of workers of tea and ex-tea gardens in Assam who migrated from different parts of the country;
- (b) the percentage and the number of educated persons such as Doctorates, Master's degree holders, doctors, Engineers, Professors, Veterinary Doctors, Layers, Graduates, Matriculates and other field of technicians or diploma holders among them; and
- (c) the total number of State Government and Central Government employees amongst them?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) to (c). Information about the total number of migrant workers in tea gardens in Assam is not maintained by the Labour Ministry.

Technology for growing green fodder through machine

8901. SHRI HUSSAIN DALWAI; Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a new technology of growing green fodder through machine has been developed in foreign countries;
- (b) whether Government propose to permit import of this new technology in order to meet the shortage of green fodder in the country:
- (c) whether Government have received requests from some quarters for extending this facility to cater to the needs of drought areas; and
- (d) if so, the steps taken by Government to meet such requests?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND

COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes, Sir. So far as the Indian Council of Agricultural Research is aware, two companies, namely, M/S Fometa Feed Plant, U.S.A. and Chemical Process Equipment Ltd., Bombay, have developed machines which under controlled temperature, humidity and light conditions, are used for raising fodder crops of oats, barley and millets in trays arranged in layers. Essential pro-requisites for growing fodder with the help of these machines are the regulated supply of power, water and light.

- (b) No, Sir. Since the economic viability and feasibility of the machines have not been tested under Indian conditions, the question of import of such machines at this stage does not arise. This sophisticated technology requires perfection before adopting it under Indian conditions.
- (c) The requests for import of the machine will be considered by the Government once the technology is perfected and is found economically viable and feasible.
 - (b) Question does not arise.

Workers' participation in management

8902. SHRI K. V. SHANKARA GOWDA: Will the Minister of LABOUR be pleased to state:

- (a) whether leading industrialists have opposed workers participation in management at the company's board level;
- (b) if so, the reasons put forward by them;
- (c) whether it is a fact that two conditions have been proposed before introducing workers participation by these industrialists;
 - (d) if so, the details thereof; and
- (e) Government's reaction to the proposal put forward by the Industrialists?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) to (e). Presumably, the question is based on the news item appearing